

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. C.P. (IB)-1286(MB)2022

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2023**

NAME OF THE PARTIES: - Axis Trustee Services Limited

V/s

Rivaaz Trade Ventures Private Limited

APPEARANCES: -

FOR THE FINANCIAL CREDITOR

: Suchitra Valjee and Rajvi
Shah, Advocates i/b Manilal
Kher Ambalal & Co.

FOR THE CORPORATE DEBTOR

: Absent

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.06.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Manish Tiwari

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)